

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 71 OF 2016

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Nitish Gupta
Ms. Anukriti Jain
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **23.10.2019**.

(S. D. Dubey)
Technical Member
pr/vt

(Justice Manjula Chellur)
Chairperson